

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI-110054**

NOTICE

SUBJECT: SCHEDULE OF INTERVIEW (TIER-IV) FOR THE POST OF JUNIOR JUDICIAL ASSISTANT (JJA)

All the candidates who have successfully qualified the Skill Test (Tier-III) for the posts of Junior Judicial Assistant (JJA), **Post Code 802/24 of DSSSB**, as announced by DSSSB vide Result Notice No. 961 dated 16.01.2025, are hereby notified of the **SCHEDULE OF INTERVIEW (TIER-IV)** for the post of Junior Judicial Assistant (JJA), as outlined below:

**SCHEDULE OF INTERVIEW (TIER-IV) FOR THE POST OF
JUNIOR JUDICIAL ASSISTANT**

DATE	27.04.2025, 04.05.2025 & 11.05.2025 (ALL SUNDAY) (As per Roll numbers, being communicated separately)
REPORTING TIME/SHIFT	09.00 A.M. for Shift-I AND 01.00 P.M. for Shift-II
VENUE	EXTENSION BLOCK, TIS HAZARI COURTS, DELHI-110054 (NEAREST METRO STATION - TIS HAZARI)

Candidates are advised to regularly check the official website of Delhi District Courts at www.delhidistrictcourts.nic.in for further updates and relevant instructions.

Admit Cards are being sent/dispatched to the candidate's registered E-mail IDs and postal address (via speed post/Registered Post), provided in the application forms. An Admit Card received through either of these two modes will be considered valid for appearing in the interview.

All the candidates are required to strictly follow the instructions provided with the Admit Card, without fail.

Candidates are **NOT** required to reply to the e-mail through which their Admit Cards are sent.

If any of the candidates face difficulty in downloading or obtaining the admit card, he/she must promptly send their request for Admit Card to the E-mail ID "**rectbrct.ddc@ddc.nic.in**", between the period **14.04.2025 to 21.04.2025 only**. Requests made through any other mode shall not be considered under any circumstances.


(SANJAY GARG-I)
Principal District & Sessions Judge (HQs)
Delhi.

18164-18196 ✓
No _____/Rectt. Cell/JJA(D.R.)/2025

Dated, Delhi the 01 APR 2025

Copy forwarded for information and necessary action to:-

1. The Office of Secretary General, Hon'ble Supreme Court of India, New Delhi.
2. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
3. The Ld. Principal District & Sessions Judge, West, East, North-East, Shahdara, New Delhi, South-West, North, North-West, South, South-East, Rouse Avenue District Court, Delhi/New Delhi.
4. The Ld. Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
5. Reader to Sh. Dig Vinay Singh, Ld. District Judge, Commercial Court, West, Tis Hazari Courts, Delhi/Chairperson, Recruitment Committee.
6. Reader to Sh. Rajesh Kumar Goel, Ld. District Judge, Commercial Court-02, Central, Tis Hazari Courts, Delhi/Officer In-charge, Recruitment Cell.
7. The Chairperson, DSSSB, with the request to direct the official concerned to upload the said Notice on the official website of DSSSB.
8. The Personal Office of the undersigned.
9. R&I Branch of all districts, to affix copy of this circular on the Notice Board of their concerned Court Complex.
10. The Dealing Official, Website Committee, Delhi with the direction to immediately upload the circular on the website of District Courts, Delhi.


Principal District & Sessions Judge (HQs)
Delhi.